GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.3781 TO BE ANSWERED ON 9TH AUGUST. 2017

LINKING OF AADHAAR WITH MOBILE NUMBERS

3781. SHRI DIBYENDU ADHIKARI:

ADV. M. UDHAYAKUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to link aadhaar number with the mobile number of the people of the country;
- (b) if so, the details and the benefits thereof along with the steps taken by the Government in this regard:
- (c) whether the linking is valid only in the home network of the mobile sim cards holder and if so, the reasons therefor; and
- (d) the notification issued by the TRAI in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d) Initially, the Department of Telecommunications (DoT) had issued instructions on 16.10.2014 & 29.12.2014 to the Telecom Service Providers (TSPs) for collecting 'Aadhaar' numbers along with mobile 'Customer Acquisition Form' and storing the same in the database along with other data by telecom service operators. On 16.08.2016, DoT has issued 'Aadhaar based Electronic-Know Your Customer (E-KYC)' process for issuing new mobile connections to subscribers in which the customer is biometrically authenticated from the server of Unique Identification Authority of India (UIDAI) and their demographic details received from UIDAI are stored in TSP's database. This process is an alternative process to existing Proof of Identity/Proof of Address documents based process.

Hon'ble Supreme Court, while disposing off the Writ Petition (Civil) No. 607/2016 filed by Lokniti Foundation V/s Union of India, vide its order dated 06.02.2017, has directed for re-verification of all existing mobile subscribers through Aadhaar based E-KYC process preferably within a period of one year. In compliance to these orders, instructions have been issued to all TSPs on 23.03.2017 & 11.04.2017 for Aadhaar based E-KYC based re-verification of all existing mobile subscribers except bulk, outstation and foreign customers.

For re-verification of outstation subscribers i.e., subscribers who are having Aadhaar issued in other Licensed Service Areas, as well as issue of new mobile connection to outstation customers through Aadhaar based E-KYC process, instructions have been issued by DoT on 15.06.2017.
